

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 224
(IB)-420(ND)/2017
CA/725/2019, CA/1161/2019, IA-3796/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys ... Applicant/Petitioner

Vs.

M/s. Sandeep Axles Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Arun Saxena Adv. Mr. Shivam Mishra Adv. For Liquidator, Mr.
P.B.A.Srinivasan, Advocate for Canara Bank in CA 725/2019

ORDER

Renotify this case on 06.08.2021



**(T.S. SINGH)
COURT OFFICER**